

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO.9595 OF 2003

COMMITTEE OF M.K.J.H.S.B.V.M. ETAH
(s)

Appellant

VERSUS

SACHIV,U.P.BASIC SHIKSHA PARISHAD & ORS.
t(s)

Respondent

(With office report)

Date: 07/02/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Appellant(s)

Mr. R.B. Mehrotra, Sr.Adv.

Mr. Rajesh,Adv.

For Respondent(s) Mrs. Shobha Dikshit, Sr.Adv.

Mr. Mohd. Tahir Siddiqui,Adv.

Mr. F.K. Jha,Adv.

Mrs. Indu Misra,Adv.

Mr. Subodh Markandeya, Sr.Adv.

Ms. Chitra Markandaya,Adv.

Mrs. Vibha Arora,Adv.

Mr. Bhishmendra Pratap Singh Shakya,Adv.

UPON hearing counsel the Court made the following

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Mr. R.B. Mehrotra, learned senior counsel appearing on behalf of the appellant commenced arguments at 11.50 a.m. and concluded at 12.30 p.m. Thereafter, Mrs. Shobha Dikshit and Mr. Subodh Markandeya, learned senior counsel appearing on behalf of the respondents made arguments upto 2.15 p.m.

Arguments concluded. Judgment reserved.

WAJ) (A.S. BISHT)

COURT MASTER

(PUSHAP LATA BHARD

COURT MASTER